

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.08
CP (IB) No. 08/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL
COMPANY TRIBUNAL, GUWAHATI BENCH ON 17.11.2022**

In the matter of: M/s. Laxyo Energy Ltd.
... Petitioner/Operational Creditor
Versus
M/s. JUD Cement Ltd.
... Respondent/Corporate Debtor

Section: Under Section 9 of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. A. DHAR	Advocate	Petitioner/OC	Present in Video
2.	DR. ASHOK SARAF	Sr. Advocate	Respondent/CD	Conference

ORDER

Date of Order: 17.11.2022.

This matter is taken up through Video Conferencing. Heard both the sides. Matter is adjourned to 25.11.2022.

2. **List the matter on 25.11.2022.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority**
/D-17.11.2022/

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**